(4) आवश्यकता के स्तर के लिये अधिक जन्नत और व्यवस्थित प्रौद्योगि-कियों को लागु करने ग्रीर आत्मसात (ग्रंगीकार) करने के लिये सर्वहारा वर्ग में कौशल और क्षमता को बढ़ाना।

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(ङ) ग्रीर (च) सामान्य सूचना के लिये अधिकाधिक प्रचार हेत् संस्तृतियां स्वरूप में केवल सुझाव थीं। तथापि, सरकार ग्रामीण क्षेत्र की समस्यात्रों से परिचित है ग्रीर ग्रामीण क्षेत्र के लाभ के लिये पहले ही बहुत से उपाय, योजनाएं ग्रीर मिशन प्रारंभ किये गये हैं। राष्ट्रीय विज्ञान ग्रौर प्रौद्योगिकी ढांचा पूर्णरूप से इन कार्यकमों में संलग्न है।

"ट्रैडिशनल हैल्थ केयर स्टेप्स यूजफुल" शीर्वक के अन्तर्गत प्रकाशित समाचार

> 2224. श्री राम जेठमलानी: सरदार जगजीत सिंह ग्ररोड़ा:

क्या स्वास्थ्य और परिवार कल्याण मंत्री यह बताने की कृपा करेंगे कि:

- (क) क्या सरकार का ध्यान 28 फरवरी, 1989 के 'टाइम्स आफ इंडिया' में "ट्रेडिशनल हैल्थ केयर स्टेप्स युजफल" शीर्षंक के अन्तर्गत प्रकाशित समाचारकी म्रोर दिलाया गया है:
- (ख) यदि हां, तो क्या सरकार देश में इस दिशा में कदम उठाने के लिए ईस प्रकार की किसी योजना पर विचार कर रही है; यदि हां, तो उसका व्योरा क्या है; स्रौर
- (ग) यदि नहीं, तो उसके क्या कारण हैं?

स्वास्थ्य श्रौर परिवार कल्याण मंत्रालय में राज्य मंत्री (कुमारी सरोज खापर्डे): (क) जी, हां।

(ख) ग्रौर (ग) राष्ट्रीय स्वास्थ्य नीति में समग्र स्वास्थ्य प्रदान करने की प्रणाली में भारतीय चिकित्सा पद्धतियों ग्रीर होम्योपेथी के महत्व पर वल दिया

गया है। इसमें श्राधनिक चिकित्सा पद्धति के साथ स्वास्थ्य परिचर्या में समन्वित द्ष्टिकोण से भारतीय चिकित्सा पद्धति ग्रौर होम्योपैथी के चिकित्सकों की विशाल-तम संख्या (लगभग 4 लाख) का पर्याप्त उपयोग करने की आवश्यकता पर जोर दिया गया है।

उपर्युक्त नीति के अनुसरण में राज्य सरकारों के समय समय पर प्राथमिक स्वास्थ्य परिचर्या, परिवार गुल्याण ग्रीर ग्रन्य राष्ट्रीय कार्यक्रमों में भारतीय चिवित्सा पद्धति और होम्योपैधी के चिकित्सकों को पूरी तरह से शामिल करने के लिए वार्यक्रम/स्कीमें चलाने का अन्रोध विवा गया है।

2225. [Transferred to the I8//1 March,

Controversy on use of anti-RHD Vaccine 2226. SHRIMATI KANAK MUKHERJEE:

SHRI M. A- BABY;

Will the Miniser of HFALTH AND FAMILY WELFARE be pleased lo state:

- (a) whether Government are planning to refer the controversy generated from the use of the anti-RHD vaccine to an expert Committee to know everything about the vaccine and its effect on human bodies; and
- (b) if so whether arguments put forward by the AIIMS. New Delhi and the Maharashtra Food and Drug Administration on the subject would also be subjected to scrutiny?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY

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WELFARE (KUMARI SAROJ KHA-PARDE); (a) and (b) These issues and the appropriate course for action have been considered at the meeting of experts chaired by Director General of Health Services.

The view points of AIIMS are summarised below:-

- fi) ELISA lest is highly specific. In a product like anti-D Immunoglobulin where the proteins are present in cnn-centrate amounts, it can sometimes give false results. However, the expensive Western Blot Test is advanced and highly specific. The AIIMS subjected the concerned anti-D Immunoglobulin samples of batch 6/88 of M/s. Bharat Serum Vaccine Pvt. Ltd., to koth. ELISA and Western Blot Tests. The results were absolutely and unequivocally positive. This indicated that the vaccine was derived from the blood, of donors who were infected with AIDS1 virus. Recall of the vias of that particular lot of vaccines therefore advised further was for investigations
- (ii) The test called E1A was carried out to ascertain whether the vaccine samples contained AIDS virus. The results was negative. The interpretation of this was that although the original blood used for making the vaccines was AIDS virus infected, probably during the processing and purification process the AIDS virus get destroyed.
- (iii) During 1981—85 many blrx>d products including vaccines prepared in USA and Europe, found positive for HIV anti-bodies were administered to many patients. A large

number of thes were ' administered to many patients in Europe. A large number of patients were traced and tested. None of them had shown any features of infection.

(iv) Though the vaccine was derived from the biood of persons infected with AIDS virus there is no cause for panic because this vaccine is not likely to transmit AIDS virus infection. In future steps must be taken to ensure stringent quality control so that only clean blood from healthy persons is used for manufacturing blood products.

The Commissioner of Food and Drugs Administration, Maharashtra has drawn attention to the various technical issues raised by M|s. Bharat Serum and Vaccine Pvt. Ltd. These relate primarily to the suitability or unsuitability of ELISA and Western Blot Test for testing the final blood products for HIV antibodies and the inactivation of AIDS' virus, in the process if manufacturing anti-D Immunoglobulin.

The arguments by the AU India Institute Delhi Medical Sciences, New Maharashtra Food & Drug Administration, have to be considered in the light of the following: -

(i) It is understood that the Cohn-Onclay fractionation process for manufactuting anti-D Immuno. gulobulin inactivities the AIDS virus. However, this process is not followed M/s. Bharat Serum and Vaccine Pvt. Ltd.

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(ui) I_n USA & Europe, testing of blood used for manufacturing of blood products, has been of high order. In case of M/s. Bharat Serum & Vaccine Pvt. Ltd. and some other local manufacturers, attempts were made to locate and tetest the "Wood donors whose blood was manufacturing used for anti-D Immunoglobulin. The blood of many such donors has been found to be positive for HIV anti-bodies.

Considering the varioug aspects of the matter the Experts meeting on 6-3-1989 cam© to the conclusion that, as a matter of abundant caution and considering that each blood was not specifically tested for HIV anti-bodies and many donors are found sero positive now, the produc*, which have been withheld from distribution should be destroyed.

Contract to U.K. firm for making /Howitzer Turrets

2227. SHRI SUKOMAL SEN; SHRI DIPEN GHOSH: **SHRI** SURESH PACHOURI...

Will the Minister of DEFENCE be pleased to state:

- (a) whether Government have given contract to U.K. firm for making howitzer turrets which in turn contracting an indigenous firm for the purpose; and
- (b) if so what are the terms and conditions of the contract with the U.K. firm?

THE MINISTER OF STATE IN THE DEPARTMENT OF DEFENCE PRO-DUCTION AND SUPPLIES IN THE (SHR1 MINISTRY OF DEFENCE CHINTAMANI PANIGRAHI); (a) No, 'Sir.

(b) Does not arise.

Pay scales of assistants

to Questions.

2228. SHR1 ANAND **PRAKASH** GAUTAM: SHRI DHARAM PAL;

Will the PRIME MINISTER be pleas-ed to state:

- (a) what are the names of the recognised UnionsiOrganisations of tⁿe Central Government Employees who have submitted Memoranda|Representation to Government for the revision of Pay Scales of Assistants from 1400-40-1600-50-2300-EB-60J2600 to Rs. 1640-60-2600-EB 75-2900 during the last two years;
- (a) what action Government hav* taken on their demand;
- (c) whether this issue has been referred by Government to any other authority/agency:
 - (d) if so, what ae the details thereof;
- (e) whether Government have received any recommendation to this effect from the above mentioned authority agency; and
- (f) if so, what are the details thereof and the action taken thereon?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND THE MINISTER OF STATE IN THE MINISTRY HOME **AFFAIRS** (SHRI CHIDAMBARAM); (a) Representations were received from the Central Secretariat Service Direct Recruit Assistants' Association, the Federation of Central Secretarial and Allied Offices Employees and the Central Secretariat Stenographers Service Association.

- (bi) The Government having already accepted the Fourth Pav Commission recommendation of replacement scal* of Rs. 1400-2600 for Assistants, did not considered the demand of Association justified.
- (c) to (f) The Staff Side have sought to raise the issue before the Anomalies